

COURT-II
BEFORE THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)

Appeal No. 300 of 2013

Dated : 2nd May, 2014

Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member

In the matter of:

Delhi Voluntary Hospital Forum ... **Appellant(s)**
Versus
Delhi Electricity Regulatory Commission & Ors. ... **Respondent(s)**

Counsel for the Appellant(s) : Mr. B.P. Agarwal

Counsel for the Respondent(s) : Mr. Pradeep Misra and
Mr. Suraj Singh for R-1

Mr. Sunny Choudhary
Mr. Abhimanyu Singh for R-2

Mr. Buddy Ranganadhan
Mr. Aditya Panda for R-3 & R-4

ORDER

We have heard the learned counsel for the Appellant. He is directed to file an affidavit giving the names of the Members of the Delhi Voluntary Hospital Forum-Appellant.

Post the matter for further hearing on **16th May, 2014.**

In the meantime, Respondents may also file the written submissions after serving copy on the other side.

(Justice Surendra Kumar)
Judicial Member

(Rakesh Nath)
Technical Member